

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4374
ANSWERED ON:07.09.2012
REGULARISATION OF NRHM STAFF NURSES
Ramkishun Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the procedure adopted by the Government for giving regular appointment to the staff nurses employed under National Rural Health Mission (NRHM) in various States;
- (b) whether the Government proposes to give regular appointment to the staff nurses employed under NRHM in various States particularly in Manipur;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the measures proposed to be taken to give regular appointment to such staff nurses at the earliest in future?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): 'Public Health' is a State subject and the regular appointment of contractual staff provided under NRHM comes under the purview of the respective State Governments.
- (b) to (d): Question does not arise.